Annexure-9

Shree Hanuman Sugar & Industries Limited

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. Date of Commencement of CIRP: 27-09-2024; List of Creditors is Pursuant to claims received and updated as on 02-05-2025

List of other creditors (Other than financial creditors and operational creditors)

(Amount in Rs.)

			Details of claim received		Details of claim admitted						Amount of any			
SI	. No.	Name of creditor		Amount claimed	of claim	Nature of claim	Amount covered by security interest	covered	related	Amount of contingent claim	Mutual	Amount of claims not admitted	Amount of claims under verification	Remarks , if any